

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 26th MARCH, 1980.

NOTIFICATION
(INCOME-TAX)

No.3225(F.No.188/2/80-IT(AI): In exercise of the powers conferred by Section 126 of the Income-tax Act, 1961(43 of 1961), the Central Board of Direct Taxes hereby makes the following additions to the Corporate Divisions mentioned under Col.2 of the Schedule to its, Notification No.3039(F.No.185/211/79-IT(AI) dated 30th October, 79.

<u>CORPORATION DIVISION NO.</u>	<u>NAME OF THE DIVISIONS</u>
53	Chetput.
54	Nanganakkam.
56	Thousand Lights West.
57	Thousand Lights East.
60	Royapattah.
62	Dr. Ambechkar Nagar (Purasawalkan High Road only).

This notification shall take effect from 1.4.80.

Sd/-
(B.M. SINGH)

UNDER SECY.CENTRAL BOARD OF DIRECT TAXES.

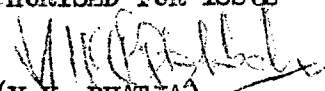
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Sd/-
(B.M. SINGH)
UNDER SECY.CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE


(V.K. BHATIA)

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

No.CC/IT(AI)/3029/966/RSP/80.

* SHARMA *